MINISTRY OF LAW AND JUSTICE
(Legislative Department)

New Delhi, the 23rd September, 2011/Asvina 1, 1933 (Saka)

The following Act of Parliament received the assent of the President on the 23rd September, 2011, and is hereby published for general information.

THE CONSTITUTION (NINETY-SIXTH AMENDMENT) ACT, 2011

[23rd September, 2011.]

An Act further to amend the Constitution of India.

Be it enacted by Parliament in the Sixty-second Year of the Republic of India as follows:

1. This Act may be called the Constitution (Ninety-sixth Amendment) Act, 2011.

2. In the Eighth Schedule to the Constitution, in entry 15, for the word “Oriya”, the word “Odia” shall be substituted.

V.K. BHASIN,
Secy to the Govt. of India.